



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 14.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1	S. Satish	Counsel for R3, R8, R10	
2	S. SATHIYANARAYANAN, KMC ARUNMOKAN.	Counsel for Applicant	
3	M. MURUGESAN	RP/Liquidator	M. Murugesan

ORDER

At request of the parties, list this matter for hearing on 23.10.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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